

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV, (SINGLE BENCH)**

**ITEM No.421**  
**CP/171/ND/2023**

**IN THE MATTER OF:**

Kanwal Dhody	...	Applicant
Versus		
Ansal Properties & Infrastructure Limited	...	Respondent

**under Section 73 (4).**

**Order delivered on 15.07.2024**

**Coram:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner	:	
For the Respondent	:	Mr. P. Nagesh, Sr. Adv., Ms. Mahima Shekhawat, Mr. Akshay Sharma, Advs., Mr. Abdul Saini, Company Secretary
For the RP	:	Ms. Vastala Kak, Mr. Raghav Dembla for the RP

**ORDER**

List this matter along with CP/10/3/2016 on **08.08.2024.**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**